

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-18-2020

Anil Bhoje ... Applicant

Versus

State of Goa and Anr. ... Respondents

Shri Kautuk Raikar, Advocate for the applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor with Ms. N. Rivankar, Advocate for the respondents.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 31st July, 2020

P.C.:

Both learned Advocates for the respondents submit that Shri S. R. Rivankar, learned Special Public Prosecutor is busy on his legs before the Hon'ble Division Bench.

2. In view thereof and at their instance, stands over on 07/08/2020.

NUTAN D. SARDESSAI, J.